

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

D.A. No.631/1991

New Delhi, the 23th May, 1995

Hon'ble Shri B.K.Singh, Member (A)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Smt. Shashi Bala,
w/o Shri Panwar Kumar
r/o 225, Gulabi Bagh,
Delhi.

... Applicamt

(None for the applicant)

Vs.

1. Director of Education,
Office of the Directorate of Education,
Delhi Administration, Lucknow Road,
Delhi.
2. Delhi Administration,
5, Alipur Road, Delhi
(Through its Chief Secretary)

... Respondents

(None for the respondents)

ORDER (ORAL)

Hon'ble Shri B.K.Singh, Member (A) 7

The case is coming on board since 10.2.95.
Neither the applicant nor his counsel is present. None
is present on behalf of the respondents. It seems that
the applicant is not interested in pursuing this case
and accordingly it is dismissed in default ^{for} ~~and~~ non-
prosecution.

Lakshmi Swaminathan
(Lakshmi Swaminathan)

Member (J)

B.K.Singh
(B.K.Singh)

Member (A)